## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

# LOK SABHA UNSTARRED QUESTION NO. 1877 TO BE ANSWERED ON 28.11.2016

#### NCERT EMPLOYEES

#### 1877. SHRI GANESH SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has introduced any policy for academic and non-academic contractual employees of National Council of Educational Research and Training (NCERT) to make them permanent;
- (b) if so, the total number of such contractual employees both academic and non-academic;
- (c) the total number of officials of NCERT who are on extension period and those on permanent appointment; and
- (d) the reasons for giving extension after completion of their tenure?

### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) No, Madam.
- (b) Does not arise.
- (c) The incumbent Joint Director, National Council of Educational Research and Training (NCERT) has been given extension up-to 30.11.2016. The position of the regular Academic/Non-academic Staff of NCERT, as on date, is as under:

Permanent Staff of NCERT	Group A	Group B	Group C	Total
Academic	280	139	-	419
Non-academic	53	285	587	925
Total	333	424	587	1344

(d) The tenure of the Joint Director, NCERT has been extended for want of appointment of the new Joint Director.

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